

115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

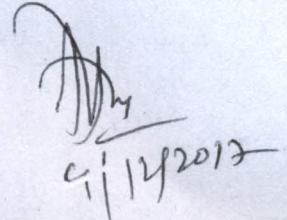
C.P.No.48/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Novoflex Cable Care Systems Ltd.		
Under Section	14 (1)(B)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISWAS, Adv
2. AVIS CHOWDHURI, Adv | Rehru



6/12/2017

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel for the petitioner made a request that copy of the Report of the Registrar of Companies may be given so that he may file reply. Certified copy of the report may be issued to the petitioner for filing reply within 30 days from today.

List on 29/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)